

CENTRAL ADMINISTRATIVE TRIBUNAL

JABALPUR BENCH, JABALPUR

Carav Building, 15, Civil Lines, Post bag No. 6, JABALPUR- 482 001

Dated

Registration No.

Applicant(s)

Respondent(s)

A copy of the ORDER dated passed by the Hon'ble
Tribunal in the above mentioned case is forwarded herewith for necessary action.

3.2.2005

Shri Saurabh Tiwari for applicant.

Shri S.P.Singh on behalf of Shri Om
Namdeo for respondents.

The learned counsel for the applicant ~~@@@@@@@@@~~ seeks permission to withdraw this O.A. on the ground that the respondents are considering the relief claimed by the applicant in this OA. Permission is granted.

The OA is disposed of, as withdrawn with a liberty to the applicant to approach the Tribunal if he still feels aggrieved and so advised.

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(Madan Mohan)
Judicial Member

Scd 1 -

(M.P.Singh)
Vice Chairman

सत्य प्रतिलिपि

उपरजिस्टर

D.Y. REGISTRAR

केन्द्रीय प्रशासनिक उद्धिकरण
CENTRAL ADMIN.

ADMINISTRATIVE TR जबलपुर देवी

J. BALPIUR BENCH (JABALPUR)

GRPR-119-5

Received
on 8.2.05
By